

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 203
ANSWERED ON 10/12/2024**

AADHAAR BASED DIRECT BENEFIT TRANSFER

***203. SHRI GOPAL JEE THAKUR:
SHRI JANARDAN MISHRA:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of persons employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years particularly comparing 2014-24 and 2006-13 State/district-wise, particularly in Bihar including Darbhanga, Himachal Pradesh and Uttar Pradesh;**
- (b) the details and role of Aadhaar Based Direct Benefit Transfer (DBT) for increasing the earning/livelihood of the beneficiaries in the country, State-wise particularly in the said States including Darbhanga and Amroha Parliamentary Constituency; and**
- (c) whether the Government proposes to deploy Central Investigation Team to ensure successful implementation of the said schemes and if so, the details thereof?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT IN REPLY TO PARTS (A) TO (C) OF LOK SABHA
STARRED QUESTION NO. 203 FOR 10.12.2024**

(a): Details of person-days generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), State/Union Territories -wise including Bihar, Himachal Pradesh and Uttar Pradesh from the financial years 2006-07 to 2013-14 and 2014-15 to 2024-25 (as on 05.12.2024) are given at Annexure-I. Details of person-days generated in Darbhanga district of Bihar under Mahatma Gandhi NREGS are given at Annexure-II.

(b): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi NREGS and to address the issues arising due to frequent change of Bank account numbers by the beneficiaries and subsequent non-updation by the Programme Officers, it was decided to implement Aadhar Payment Bridge System (APBS), which doesn't get affected due to change of bank account. This has been made mandatory with effect from 1st January 2024. Payment of wages through Aadhar Based Direct Benefit Transfer (DBT) mode has positive impact on the livelihood of the beneficiaries as it ensures that benefit reaches the hands of intended beneficiaries without any delay or diversion/leakage.

States/UTs-wise details of APBS transactions made under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.12.2024) are given at Annexure-III.

Details of APBS transactions made in Darbhanga district of Bihar, Hapur and Amroha districts of Uttar Pradesh under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.12.2024) are given below:

Details of APBS transactions made in Darbhanga district of Bihar, Hapur and Amroha districts of Uttar Pradesh under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.12.2024)			
District	Total Transaction	APBS Transaction	% APBS Transaction
Amroha	310715	308162	99.18
Hapur	594	594	100
Darbhangha	481595	478989	99.46

(c): Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. The implementation responsibility of the scheme is vested with the Government of States/UTs. The Ministry has a comprehensive system of monitoring and review mechanisms for Mahatma Gandhi NREGS. The Ministry regularly reviews the performance of the implementation of the scheme in States/UTs through various means viz., Mid-Term Review, Labour Budget meetings, Labour Budget revision meetings, and programme review meetings. National Level Monitors, Common Review Missions, and officials from the Ministry visit States/UTs at regular intervals to assess the scheme's implementation. Further, Social Audit and Ombudsperson mechanism have also been set up to redress the grievances and ensure implementation of the Scheme as per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005. Regarding deployment of the Central Team, it is stated that whenever any complaint is received, based on the seriousness of the issue, Ministry takes appropriate action.

Annexure referred in reply to part (a) of Lok Sabha Starred Question No. 203 dated 10.12.2024.

Details of person-days generated under the Mahatma Gandhi NREGS, State/Union Territories -wise including Bihar, Himachal Pradesh and Uttar Pradesh from the financial years 2006-07 to 2013-14 and 2014-15 to 2024-25 (as on 05.12.2024)			
Sr. No.	State/UTs	Persondays generated (in crore)	
		2006-07 to 2013-14	2014-15 to 2024-25 (as on 05.12.24)
1	Andhra Pradesh	220.28	241.07
2	Arunachal Pradesh	1.71	10.53
3	Assam	39.80	67.37
4	Bihar	76.58	154.44
5	Chhattisgarh	91.11	134.07
6	Goa	0.10	0.09
7	Gujarat	23.06	41.10
8	Haryana	6.28	10.71
9	Himachal Pradesh	16.52	29.94
10	Jammu And Kashmir	14.00	34.89
11	Jharkhand	53.04	84.39
12	Karnataka	58.46	116.80
13	Kerala	33.92	90.08
14	Ladakh*	0.00	1.16
15	Madhya Pradesh	168.12	209.59
16	Maharashtra	34.00	87.88
17	Manipur	15.77	16.98
18	Meghalaya	10.58	31.79
19	Mizoram	9.19	17.96
20	Nagaland	15.84	18.61
21	Odisha	48.79	135.61
22	Punjab	4.92	26.06
23	Rajasthan	211.94	335.96
24	Sikkim	2.42	3.73
25	Tamil Nadu	178.83	339.95
26	Telangana**	0.00	134.50
27	Tripura	29.47	41.09
28	Uttar Pradesh	172.05	271.72
29	Uttarakhand	11.94	23.37
30	West Bengal	111.11	242.85
31	Andaman And Nicobar	0.34	0.25
32	Lakshadweep	0.07	0.00
33	Puducherry	0.50	0.93
34	Dadra and Nagar Haveli and Daman And Diu	0.02	0.02
	Total	1,660.77	2,955.53

(As per NREGASoft)

* Ladakh which was earlier part of Jammu & Kashmir became UT on 31.10.2019.

**Telangana which was earlier part of Andhra Pradesh became State on 02.06.2014.

Annexure referred in reply to part (a) of Lok Sabha Starred Question No. 203 dated 10.12.2024.

Details of person-days generated in Darbhanga district of Bihar under Mahatma Gandhi NREGS	
Financial Year	Person-days generated (in lakh)
2014-15	11.92
2015-16	18.38
2016-17	28.91
2017-18	30.30
2018-19	50.95
2019-20	62.93
2020-21	116.74
2021-22	85.10
2022-23	78.07
2023-24	71.32
2024-25 (as on 05.12.24)	49.33

District-wise data is available on NREGASoft from FY 2014-15.

Annexure referred in reply to part (b) of Lok Sabha Starred Question No. 203 dated 10.12.2024.

States/UTs-wise details of APBS transactions made under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.12.2024)				
Sr. No.	States/UTs	Total Transaction	APBS Transaction	% APBS Transaction
1	Andaman And Nicobar	12733	12566	98.69
2	Andhra Pradesh	46789402	46602249	99.6
3	Arunachal Pradesh	1117046	1098587	98.35
4	Assam	7060220	7017818	99.4
5	Bihar	15493050	15405549	99.44
6	Chhattisgarh	20957468	20770896	99.11
7	Dn Haveli And Dd	23049	23016	99.86
8	Goa	8340	7837	93.97
9	Gujarat	3745281	3623008	96.74
10	Haryana	1277271	1247520	97.67
11	Himachal Pradesh	5737910	5386026	93.87
12	Jammu And Kashmir	3434436	3388605	98.67
13	Jharkhand	19522453	19378155	99.26
14	Karnataka	16887342	16833373	99.68
15	Kerala	14356946	14277873	99.45
16	Ladakh	181930	175944	96.71
17	Madhya Pradesh	24215855	23792569	98.25
18	Maharashtra	19677421	18266588	92.83
19	Manipur	1548182	1514640	97.83
20	Meghalaya	1691773	1678773	99.23
21	Mizoram	1766896	1733953	98.14
22	Nagaland	463426	454278	98.03
23	Odisha	14249200	14090549	98.89
24	Puducherry	319319	318319	99.69
25	Punjab	4091115	4007500	97.96
26	Rajasthan	27810263	27021876	97.17
27	Sikkim	237549	235811	99.27
28	Tamil Nadu	42782985	42550173	99.46
29	Telangana	26459650	22753200	85.99
30	Tripura	3297532	3253517	98.67
31	Uttar Pradesh	26390502	26189114	99.24
32	Uttarakhand	1478602	1460332	98.76
	Total	35,30,85,147	34,45,70,214	97.59

(As per NREGASoft)
